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Title: Papers laid on the Table of the House by Ministers/members.

HON. SPEAKER: Now, papers to be laid on the Table.

**सूक्ष्म, लघु और मध्यम उद्यम मंत्रालय में राज्य मंत्री (श्री गिरिजाज सिंह):** अध्यक्ष महोदया, मैं, श्री कलराज मिश्र की ओर से निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

(1) (एक) महात्मा गांधी इंस्टीट्यूट फॉर रूरल इंडस्ट्रियलाइजेशन, वर्षा के वर्ष 2015-2016 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) महात्मा गांधी इंस्टीट्यूट फॉर रूरल इंडस्ट्रियलाइजेशन, वर्षा के वर्ष 2015-2016 के कार्यकरण की सरकार द्वारा समीक्षा के बारे में विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

(2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 7131/16/17]

**जनजातीय कार्य मंत्री (श्री जुएल ओराम) :** मैं नेशनल शिडयूल्ड ट्राइब्स फाइनेंस एण्ड डेवलपमेंट कारपोरेशन तथा जनजातीय कार्य मंत्रालय के बीच वर्ष 2017-2018 के लिए हुए समझौता ज्ञापन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ।

[Placed in Library, See No. LT 7132/16/17]

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA): Madam, I beg to lay on the Table:-

(1) A copy of the Annual Report (Hindi and English versions) of the Employees' Provident Fund Organisation, New Delhi, for the year 2015-2016.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 7133/16/17]

(3) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of Section 7 of the Employees' Provident Funds and Miscellaneous Provisions Act, 1952:-

- (i) The Employees' Provident Funds (Fourth Amendment) Scheme, 2017 published in Notification No. G.S.R.351(E) in Gazette of India dated 12<sup>th</sup> April, 2017.
- (ii) The Employees' Provident Funds (Fifth Amendment) Scheme, 2017 published in Notification No. G.S.R.404(E) in Gazette of India dated 25<sup>th</sup> April, 2017.
- (iii) The Employees' Provident Funds (Sixth Amendment) Scheme, 2017 published in Notification No. G.S.R.436(E) in Gazette of India dated 4<sup>th</sup> May, 2017.
- (iv) The Employees' Pension (Amendment) Scheme, 2017 published in Notification No. G.S.R.437(E) in Gazette of India dated 4<sup>th</sup> May, 2017.
- (v) The Employees' Deposit-Linked Insurance (Amendment) Scheme, 2017 published in Notification No. G.S.R.438(E) in Gazette of India dated 4<sup>th</sup> May, 2017.
- (vi) G.S.R.604(E) published in Gazette of India dated 16<sup>th</sup> June, 2016 seeking to rescind Notification No. G.S.R.158(E) dated 10<sup>th</sup> February, 2016.

[Placed in Library, See No. LT 7134/16/17]

(4) A copy of the Notification No. S.O.1955(E) (Hindi and English versions) published in Gazette of India dated 20<sup>th</sup> June, 2017 making certain amendments in the first schedule of the Industrial Disputes Act, 1947 issued under sub-section (1) of Section 40 of the said Act.

[Placed in Library, See No. LT 7135/16/17]

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): Madam, I beg to lay on the Table:-

(1) A copy of the Notification No. S.O.1358(E) (Hindi and English versions) published in Gazette of India dated 28<sup>th</sup> April, 2017, regarding making Aadhaar mandatory for availing benefit under direct Benefit Transfer in PDS Kerosene Scheme under sub-section (2) of Section 58 of the Aadhaar (targeted Delivery of Financial and other Subsidies, Benefits and Services) Act, 2016.

[Placed in Library, See No. LT 7136/16/17]

(2) A copy of the Memorandum of Understanding (Hindi and English versions) between the Balmer Lawrie and Company Limited and the Ministry of Petroleum and Natural Gas for the year 2017-2018.

[Placed in Library, See No. LT 7137/16/17]

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): Madam, I beg to lay on the Table a copy of the Indian Boiler (Amendment) Regulations, 2017 (Hindi and English versions) published in Notification No. G.S.R. 427(E) in Gazette of India dated 2<sup>nd</sup> May, 2017 under sub-section (2) of Section 28 of the Boilers Act, 1923.

[Placed in Library, See No. LT 7138/16/17]

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE AND MINISTER OF STATE OF THE MINISTRY OF TOURISM (DR. MAHESH SHARMA): Madam, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Indira Gandhi Rashtriya Manav Sangrahalaya, Bhopal, for the year 2015-2016, alongwith Audited Accounts.  
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indira Gandhi Rashtriya Manav Sangrahalaya, Bhopal, for the year 2015-2016.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 7139/16/17]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Asiatic Society, Kolkata, for the year 2015-2016, alongwith Audited Accounts.  
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Asiatic Society, Kolkata, for the year 2015-2016.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library, See No. LT 7140/16/17]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Central Institute of Himalayan Culture Studies, Dahung, for the year 2015-2016, alongwith Audited Accounts.  
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Institute of Himalayan Culture Studies, Dahung, for the year 2015-2016.
- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

[Placed in Library, See No. LT 7141/16/17]

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SANTOSH KUMAR GANGWAR): Madam, I beg to lay on the Table:-

(1) A copy of Notification No. G.S.R.797(E) (Hindi and English versions) published in Gazette of India dated 30<sup>th</sup> June, 2017, together with an explanatory memorandum seeking to increase the basic customs duty on the goods, mentioned therein, from NIL to 10 by amending the Statutory rate under the provisions of Section 8A of the Customs Tariff Act, 1975 under sub-section (7) of Section 9A of the said Act.

[Placed in Library, See No. LT 7142/16/17]

(2) A copy each of the following Notifications (Hindi and English versions) under section 159 of the Customs Act, 1962:-

- (i) G.S.R.798(E) published in Gazette of India dated 30<sup>th</sup> June, 2017, together with an explanatory memorandum seeking to (a) increase basic customs duty from NIL to 10% on specified parts of cellular mobile phones (i) Microphone Rubber Case and Sensor Rubber Case/Sealing Gasket including sealing gaskets/cases from Rubbers like SBR, EPDM, CR, CS, Silicone and all other individual rubbers or

combination/combination of rubbers falling under tariff item 4016 99 90; (ii) Screw falling under tariff item 7318 15 00; (iii) SIM socket/other Mechanical items of Metal falling under tariff item 7326 90 99] for use in manufacture of cellular mobile phones; (b) continue exemption from BCD on specified parts, Camera Module, Connectors, Display Assembly, Touch Panel/Cover Glass Assembly, Vibrator Motor/Ringer), their inputs or sub-parts for use in manufacture of cellular mobile phones; (c) continue exemption for BCD on telephones for other wireless networks, other than cellular networks; (d) continue exemption from BCD on parts (8517 70 90) of electronic goods (other than cellular mobile phones) and inputs or sub-parts for manufacture of these parts; (e) continue 'NIL' BCD on inputs or raw materials for parts of cellular mobile phones used in manufacture of cellular mobile phones; and (f) provide 'NIL' BCD on inputs or raw materials for use in manufacture of electronic goods falling under tariff items 8443 32 90, 8443 99 51, 8443 99 52, 8443 99 53, 8517 61 00, 8517 62 90 and 8517 69 90.

- (ii) G.S.R.799(E) published in Gazette of India dated 30<sup>th</sup> June, 2017, together with an explanatory memorandum together with an explanatory memorandum making certain amendments in Notification No. 24/2005-Cus., dated 1<sup>st</sup> March, 2015.

[Placed in Library, See No. LT 7143/16/17]

**मानव संसाधन विकास मंत्रालय में राज्य मंत्री (श्री उपेन्द्र कुशवाहा) :** अध्यक्ष महोदया, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

- (1) (एक) सिविकम सर्व शिक्षा अभियान, गंगटोक के वर्ष 2015-16 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखो।  
(दो) सिविकम सर्व शिक्षा अभियान, गंगटोक के वर्ष 2015-16 के कार्यकरण की सरकार द्वारा समीक्षा के बारे में विवरण (हिन्दी तथा अंग्रेजी संस्करण)।  
(2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 7144/16/17]

**इस्पात मंत्रालय में राज्य मंत्री (श्री विष्णु देव साय) :** अध्यक्ष महोदया, मैं निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ:-

- (एक) एमएसटीसी लिमिटेड तथा इस्पात मंत्रालय के बीच वर्ष 2017-18 के लिए हुआ समझौता ज्ञापन।

[Placed in Library, See No. LT 7145/16/17]

- (दो) केआईओसीएल लिमिटेड तथा इस्पात मंत्रालय के बीच वर्ष 2017-18 के लिए हुआ समझौता ज्ञापन।

[Placed in Library, See No. LT 7146/16/17]

- (तीन) एमओआईएल लिमिटेड तथा इस्पात मंत्रालय के बीच वर्ष 2017-18 के लिए हुआ समझौता ज्ञापन।

[Placed in Library, See No. LT 7147/16/17]

- (चार) राष्ट्रीय इस्पात निगम लिमिटेड तथा इस्पात मंत्रालय के बीच वर्ष 2017-18 के लिए हुआ समझौता ज्ञापन।

[Placed in Library, See No. LT 7148/16/17]

- (पांच) एनएमडीसी लिमिटेड तथा इस्पात मंत्रालय के बीच वर्ष 2017-18 के लिए हुआ समझौता ज्ञापन।

[Placed in Library, See No. LT 7149/16/17]

**मानव संसाधन विकास मंत्रालय में राज्य मंत्री (डॉ. महेन्द्र नाथ पाण्डेय) :** अध्यक्ष महोदया, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

- (1) (एक) इंडियन इंस्टीट्यूट ऑफ टेक्नोलॉजी मंडी, मंडी के वर्ष 2015-16 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखो।  
(दो) इंडियन इंस्टीट्यूट ऑफ टेक्नोलॉजी मंडी, मंडी के वर्ष 2015-16 के कार्यकरण की सरकार द्वारा समीक्षा के बारे में विवरण (हिन्दी तथा अंग्रेजी संस्करण)।  
(2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 7150/16/17]

- (3) (एक) ऑल इंडिया काउंसिल फॉर टेक्निकल एजुकेशन, नई दिल्ली के वर्ष 2015-16 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखो।

- (दो) ऑल इंडिया काउंसिल फॉर टेक्निकल एजुकेशन, नई दिल्ली के वर्ष 2015-16 के कार्यकरण की सरकार द्वारा समीक्षा के बारे में विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

- (4) उपर्युक्त (3) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 7151/16/17]

- (5) अखिल भारतीय तकनीकी शिक्षा परिषद अधिनियम, 1987 की धारा 24 के अंतर्गत अधिसूचना सं. 34-एआईसीटीई/एआर/एंटी रैनिंग/2016 जो 22 फरवरी, 2016 के भारत के राजपत्र में प्रकाशित हुई थी तथा जिसके द्वारा तकनीकी शिक्षा प्रदान करने वाली तकनीकी संस्थाओं, विश्वविद्यालयों और मानित विश्वविद्यालयों में रैनिंग का निवारण और प्रतिषेध विनियम, 2009 में कतिपय

संशोधन किए गए हैं, की एक प्रतीति (हिन्दी तथा अंग्रेजी संस्करण)।

(6) उपर्युक्त (5) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 7152/16/17]